

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 16.02.2024

Appeal No. 986 of 2023

Mr. Prashant Boorugu

...Appellant

Versus

Securities and Exchange Board of India

...Respondent

Mr. Ramesh Chandra Mishra PCS, i/b Lokanath Mishra,
Advocate for the Appellant.

ORDER:

1. Adjourned due to non-availability of bench. List on
April 24, 2024.

Ms. Meera Swarup
Technical Member

16.02.2024
msb